

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**NOTIFICATION**

Dated Shillong, the 6<sup>th</sup> November, 2014.

**No. LJ (A) 77/2000/Pt./77-**For purpose of the “Rules for Administration of Justice and Police in the Khasi and Jaintia Hills 1937” and the “Khasi Syiemship Administration of Justice Order, 1950” read with para 5 of the Sixth Schedule of the Constitution of India the Governor of Meghalaya with the approval of the Hon’ble High Court of Meghalaya is pleased to appoint Shri Daniel S. Marbaniang, Judicial Magistrate 1<sup>st</sup> Class, as the Assistant to Deputy Commissioner, West Khasi Hills District, Nongstoin and further, under rule 17 and paragraph 4 (2) respectively of the Rules and the orders invest him with the powers of the Judicial Magistrates of the 1<sup>st</sup> Class as per spirit of the Code of Criminal Procedure, 1973 (Central Act No. 2 of 1974) within West Khasi Hills District, Nongstoin including Mairang (Civil) Sub-Division with immediate from the date of assuming charge by the officer.

  
(L.M. Sangma)

Secretary to the Government of Meghalaya,  
Law Department.

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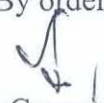
Memo No. LJ (A) 77/2000/Pt./77-A,

Dated Shillong, the 6<sup>th</sup> November, 2014.

Copy forwarded to: -

1. The Advocate General, Meghalaya.
2. The Additional Advocate Generals, Meghalaya.
3. The Registrar General High Court of Meghalaya, Shillong. This has a reference to his notification No. HCM. II/333/2013/2048 dt. 01.10.2014.
4. The Accountant General (A & E), Meghalaya, Shillong.
5. District & Sessions Judge, East Khasi Hills District, Shillong.
6. Shri Daniel S. Marbaniang, Judicial Magistrate, West Khasi Hills District, Nongstoin.
7. Deputy Commissioner, West Khasi Hills District, Nongstoin.
8. All Deputy Commissioners’.
9. Sub-Divisional Officer, Mairang (Civil), Sub-Divisional Mairang.
10. The Director General of Police, Meghalaya, Shillong.
11. The Superintendent of Police, West Khasi Hills District, Nongstoin.
12. The Govt. Pleader/Public Prosecutor, West Khasi Hills District, Nongstoin.
13. Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
14. The Treasury Officer, Nongstoin.
15. Home Police Department.
16. President Bar Associations, Shillong/Jowai/Tura.
17. Personnel (A) Department.
18. Law (B) Department.
19. Personal file of the Officer.
20. D.E.O., LR Office. Shillong for uploading the notification in Law Department website.
21. Guard file.

By order etc.,

  
Secretary to the Government of Meghalaya,  
Law Department.

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